

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 455 of 2018**

Meena Singh ... .. Appellant

Versus

The State of Jharkhand and others ... .. Respondents

-----  
**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

-----  
For the Appellant: Mr. Deepak Kumar Prasad, Advocate  
For State-Respondents: Mr. Sachin Kumar, Addl. AG-II  
For Resp. Nos.5 & 6: Mr. Dr. Ashok Kumar Singh, Advocate  
-----

**Oral Order**  
**09/Dated: 25.06.2020**

With consent of the parties, hearing of this matter has been done through video conferencing.

As prayed on behalf of the respondents-RINPAS, let this matter be posted on 09.07.2020.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**